

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O. A. No. 10 of 1993.

DATE OF DECISION 13.01.1993

T. I. George Kutty Applicant (s)

M/s M. R. Rajendran Nair Advocate for the Applicant (s)
and George Cherian
Versus

Telecom Distt. Manager, Respondent (s)
Alleppey and another

Mr. P.S. Krishnapillai, ACGSC Advocate for the Respondent (s)
through Mr. Babu proxy counsel

CORAM:

The Hon'ble Mr. S.P. Mukerji, Vice Chairman
and

The Hon'ble Mr. A.V. Haridasan, Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement? Y
2. To be referred to the Reporter or not? N
3. Whether their Lordships wish to see the fair copy of the Judgement? N
4. To be circulated to all Benches of the Tribunal? N

JUDGEMENT

(Hon'ble Shri S.P. Mukerji, Vice Chairman)

We have heard the learned counsel for both the parties on this application dated 28.12.1992 in which the applicant is claiming re-engagement as a casual labour under the Telecom District Manager, Alleppey if work is available and if persons junior to him are being employed. The applicant has asserted that he had previous intermittent casual service from 1979 onwards but the approval card had been lost by him during the floods of 1988. The applicant had made a representation on 2.12.91 at Annexure-I which has not yet been replied to.

2. The learned counsel for both the parties

agreed that the application can be disposed of at the admission stage itself with appropriate direction regarding disposal of the representation at Annexure-I. Accordingly we admit this application and dispose of the same with the direction to the first respondent to dispose of the representation of the applicant dated 2.12.91 at Annexure-I, within a period of one month from the date of communication of a copy of this judgment. In case the original representation is not available with the first respondent, Annexure-I itself may be taken to be the representation to be disposed of on the above lines. There will be no order as to costs.


(A.V.HARIDASAN)
JUDICIAL MEMBER


13.1.93
(S.P.MUKERJI)
VICE CHAIRMAN

13th Jan.1993

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